

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--11890- JK (LD.) of 2024

DATED:- 02 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021:

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02-07-2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.11890-JK(LD) of 2024 dated 02.07.2024

S No.	Type	NO.	YEAR	PETITIONER	RESPONDENT	OIC
1	WPC	523	2024	Mst. Sharifa and Anr.	UT of J&K and Ors.	Fayaz Ahmad Bandy (ADC, Anantnag)
2	WPC	1002	2024	Shabeera	UT of J&K and Ors.	Fayaz Ahmad Bandy (ADC, Anantnag)
3	WPC	3016	2023	AB. RASHID NAJAR	UT of J&K and Ors.	Fayaz Ahmad Bandy (ADC, Anantnag)
4	WPC	1058	2024	Ab. Rehman Mir	UT of J&K and Ors.	Fayaz Ahmad Bandy (ADC, Anantnag)
5	HCP	98	2024	Zubair Shabir Bhat	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
6	HCP	86	2024	Mohammad Ishaq Tantray	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
7	HCP	120	2024	Mohd Ashraf Wani	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
8	HCP	132	2024	Mohd Rafi Najar	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240

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9	HCP	162	2024	ISHFAQ AHMAD WANI	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
10	HCP	153	2024	TUFAIL AHMAD MALIK	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
11	HCP	130	2024	Rashid Ahmad Hajam	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
12	HCP	183	2024	Rouf Ahmad Dar	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
13	HCP	191	2024	Huzaif Ahmad Dar	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
14	HCP	192	2024	Zakir Ahmad Bhat	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
15	WPC	1118	2024	NAZIR AHMAD SHEIKH	UT of J&K and Ors.	Fayaz Ahmad Banday (ADC, Anantnag)
16	WPC	462	2024	Shahida Wane	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240
17	WPC	932	2024	Mohammad Ramzan Bhat	UT of J&K and Ors.	Nisar Ahmad Awan (Tehsildar Pahlagam) cell No. 8491074740

Nayaz

18	CCPS	303	2022	MAHARAJ KRISHAN PANDITA	District Magistrate Anantnag	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
19	WPC	360	2024	Seerat Farooq	UT of J&K and Ors.	Mrs. Nusrath (Tehsildar Bijbehara) 9419007865
20	CM(M)	144	2024	Arshid Ahmed Bandroo	Gulshana Bandoo And Ors.	Fayaz Ahmad Banday (ADC, Anantnag)
21	CCPD	17	2024	Bashir Ahmad Khan	Giridhar Aramane And Ors.	Fayaz Ahmad Banday (ADC, Anantnag)
22	WPC	164	2024	Maryam Akhtar	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240

Fayaz